

15

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/221/2016  
NAME OF THE PETITIONER(S) : S. John Rose  
NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited  
UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. T. SATHIYAMOORTHY ADVOCATE FOR APPLICANT

*[Signature]*

2. S. Manjula devi, Advr  
For Advr. Shankar Narayanan

For Respondent

*[Signature]*

**ORDER**

Counsel representing both parties present. Counsel for petitioner prays time for filing application for impleading necessary parties. Time extended at request. Put up on **12.12.2016 at 10.30 A.M.**

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

*[Signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)